

आयकर अपीलीय अधिकरण न्यायपीठ रायपुर में।
IN THE INCOME TAX APPELLATE TRIBUNAL,
RAIPUR BENCH, RAIPUR

BEFORE SHRI RAVISH SOOD, JUDICIAL MEMBER
AND
SHRI ARUN KHODPIA, ACCOUNTANT MEMBER

आयकर अपील सं. / CO 6/RPR/2024
Arising out of ITA 159/RPR/2022
निर्धारण वर्ष / Assessment Year : 2012-13

Arya Energy Limited
MES-28, Sector-1, Shankar Nagar
Raipur, Chhattisgarh
PAN : AAGCA2002F

.....अपीलार्थी / Appellant

बनाम / V/s.

Income Tax Officer, Ward-1(1), Raipur
Income Tax Office, Civil Lines, Raipur
Chhattisgarh
Pin Code : 492001

.....प्रत्यर्थी / Respondent

Assessee by : Shri Amit Malu Jain, Advocate
Revenue by : Shri S.L. Anuragi, CIT- DR.

सुनवाई की तारीख / Date of Hearing : 29.08.2024

घोषणा की तारीख / Date of Pronouncement : 29.08.2024

आदेश / ORDER**PER RAVISH SOOD, JM:**

The present cross objection filed by the assessee company, in turn arises from ITA 159/RPR/2022 filed by the Department.

2. Shri Amit Malu Jain, learned Authorized Representative (for short, Id. AR) for the assessee company at the very threshold submitted that as per the instructions received, he wants to withdraw the captioned cross objection. Ld. AR had placed on record a letter dated 29.08.2024, which reads as follows:

BEFORE HON'BLE MEMBER OF INCOME TAX APPELLATE TRIBUNAL
RAIPUR BENCH (DB BENCH), RAIPUR

Name of Assesse	:	Arya Energy Limited, PAN-AAGCA2002F Raipur (C.G.)
Appeal No.	:	CO - 6/RPR/2024
Assessment Year	:	2012-13
Date of Hearing	:	29.08.2024
Subject	:	Withdrawal of CO.

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1. That the assessee has filed the present CO against the appeal filed by the department in ITA No.159/RPR/2022.
2. That now the assessee wants to withdraw its CO filed before the Hon'ble Bench.
3. It is therefore requested to the Hon'ble Bench to treat the present CO as withdrawn.

Thanking You

PLACE : RAIPUR
DATE : 29.08.2024


(Adv. Amit Malu Jain)
Counsel for the Assesse

3. Mr. S.L. Anuragi, learned CIT-DR for the department did not raise any objection to the seeking of withdrawal of the captioned cross objection by the assessee company.

4. Considering the aforesaid facts, the captioned cross objection *i.e.* CO 6/RPR/2024 is **dismissed as withdrawn.**

Order pronounced in open court on 29th day of August, 2024.

Sd/-
ARUN KHODPIA
(ACCOUNTANT MEMBER)

Sd/-
RAVISH SOOD
(JUDICIAL MEMBER)

रायपुर/ RAIPUR ; दिनांक / Dated : 29th August, 2024.

*Hem

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals)-1, Raipur (C.G.)
4. The Pr. CIT, Raipur-1 (C.G)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, रायपुर बेंच,
रायपुर / DR, ITAT, Raipur Bench, Raipur.
6. गार्ड फ़ाइल / Guard File

आदेशानुसार / BY ORDER,

//True copy//

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, रायपुर / ITAT, Raipur.